

THE HIGH COURT OF MEGHALAYA
AT SHILLONG

HCM.II/89/2014/ _____

Dated the 17th August, 2018

C I R C U L A R

It is hereby notified for information to all concerned that the Government of India has declared half day holiday in the afternoon of 17th August, 2018, Similarly, the Hon'ble Supreme Court of India Vide Circular dated 17th August, 2018 has declared half day holiday in the afternoon of 17th August, 2018. And whereas, the Government of Meghalaya vide order Dated 16th August, 2018, has also declared 17th August, 2018 as holiday, as a mark respect on the demised of Shri Atal Bihari Vajpayee, Former Prime Minister of India.

In view of the above, the High Court of Meghalaya, Shillong has decided that there will be half day holiday in the afternoon of 17th August, 2018 for the High Court and the Subordinate Courts of Meghalaya.

The Court will sit up to 1PM.

By Order,

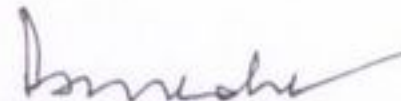
Registrar General

Memo. HCM.II/89/2014/ 4418A

Dated the 17th August, 2018

Copy to:

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar- cum- OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
4. The PA to Registrar General, High Court of Meghalaya, Shillong.
5. The Advocate General Meghalaya, High Court of Meghalaya, Shillong.
6. The Director, Meghalaya State Judicial Academy, Shillong.
7. The District & Sessions Judge, Shillong/ Jowai/ Nongpoh/ Nongstoin/ Williamnagar/ Tura/ Ampati.
8. The Registrar (Administration), High Court of Meghalaya, Shillong.
9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
10. The Court Officers, High Court of Meghalaya, Shillong.
11. The President/Secretary, High Court Bar Association, Shillong.
12. The President/Secretary, Shillong Bar Association, Shillong.
13. Notice Board.
14. Office file.


Registrar General